

DIVISION BENCH

ITEM NO.108

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No.328/2021, IA No.131/2022 & IA No.448/2022
IN CP (IB) No.391/ALD/2019**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 14th September, 2023

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	PUNJAB NATIONAL BANK V/S M/S RENU RESIDENCY PVT LTD
UNDER SECTION	7 IBC (IN CIRP)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Abhishek Anand with Sh. Mohak Sharma & Sh. Karan Kohli, Advs.

*: For the RP/ Res. No.2 in IA No.328/2021
& Res. No.4 in IA No.448/2022*

NONE *: For the Applicant in IA No.328/2021*

NONE *: For the Applicant in IA No.131/2022*

NONE *: For the Applicant in IA No.448/2022*

ORDER

IA No.328/2021

Ld. Counsel, Sh. Abhishek Anand representing the Resolution Professional/
Respondent no.2 is present through VC.

However, there is no representation on behalf of the applicant. In view of the fact that the NCLT Bar, Allahabad Bench on call from Bar Council of U.P. is abstaining from work today, therefore, in the interest of justice; the matter is adjourned for 21st September, 2023 along with other applications.

-Sd-

**(Ashish Verma)
Member (Technical)**

14th September, 2023

*Kavya Prakash Srivastava
(Stenographer)*

-Sd-

**(Praveen Gupta)
Member (Judicial)**